

RAJASTHAN HIGH COURT, JODHPUR

:: NOTIFICATION ::

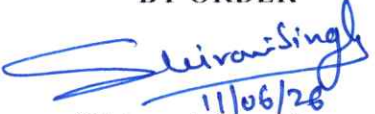
No. : 11/Misc./2026

Date: 11.06.2026

In partial modification of this office notification No. 08/Misc./2026 dt. 21.05.2026, due to non availability of Hon'ble Mr. Justice Sandeep Shah on 12.06.2026, Hon'ble Mr. Justice Yogendra Kumar Purohit is nominated as vacation Judge for Rajasthan High Court, Jodhpur for period mentioned against his name.

S.No.	Name of Hon'ble Vacation Judge	Period of Sitting		Duration (in Days)
		From	To	
1.	Hon'ble Mr. Justice Yogendra Kumar Purohit	12.06.2026	12.06.2026	1 day

BY ORDER


(Shivani Singh)
REGISTRAR (ADMN.)

No. GEN/XII/04/2026/1310

Date: 11.06.2026

Copy to the following for information & necessary action :-

- 1] Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court
2. Private Secretary to all Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
3. Secretary General, Supreme Court of India, New Delhi
4. Registrar General, Rajasthan High Court.
5. Registrar General, All the High Courts.
6. Secretary, Department of Law & Justice, Government of India, New Delhi.
7. Chief Secretary, Government of Rajasthan, Jaipur
8. Principal Secretary, Government of Rajasthan, Law Department, Jaipur.
9. Secretary to the Government, Home Department, Jaipur.
10. Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
11. All Registrars/O.S.D. ,Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
12. Registrar, Rajasthan High Court, HQR Delhi, Bikaner House, Shahjhan Road, New Delhi – 110011.
13. Registrar-cum-CPC, Rajasthan High Court Jaipur Bench, Jaipur for uploading the same on the official website.
14. Registrar (Judl.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur with the direction to instruct the Stamp Reporters that during this period they shall ensure that the motion is accompanied with an application for urgency in civil matters for being entertained for the satisfaction of Hon'ble Vacation Judge.
15. All Joint Registrars/ Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
16. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
17. All Assistant Registrars/Court Officers/Sr. Librarians/A.O.J./Court Masters/ A.A.Os., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.

18. Member Secretary/Dy. Secretary, Rajasthan State Legal Services Authority, Jaipur/Jodhpur.
19. All the District & Sessions Judges.
20. Presiding Officers, All Tribunals.
21. Director, Rajasthan State Judicial Academy, Jodhpur.
22. Superintendent, Government Press, Jaipur for publication in the next Rajasthan Rajpatra Edition
23. Chairman, All India Lawyers' Union, Rajasthan Unit-44, Subhash Marg, C-Scheme, Jaipur.
24. Director, Public Relations Officer, Rajasthan, Jaipur.
25. The Advocate General, Rajasthan, Jaipur.
26. The Addl. Solicitor General of India/ Deputy Solicitor General of India, Jodhpur/Jaipur.
27. All the Additional Advocate General, Rajasthan, Jaipur/Jodhpur.
28. The Government Advocate, Rajasthan, Jaipur/Jodhpur.
29. Secretary, Bar Council of Rajasthan, Jodhpur.
30. President, Rajasthan High Court Advocate's Association, Jodhpur.
31. President, Rajasthan High Court Lawyer's Association, Jodhpur.
32. President, Rajasthan High Court Bar Association, Jaipur.
33. President, The Jaipur Bar Association, Jaipur.
34. Official Liquidator, Attached to the Raj. High Court Bench, Jaipur, plot No G.6-7, Corporate Bhawan, Near 22 Godam flyover, Civil lines, Jaipur
Official Liquidator, Attached to the Raj. High Court, Jodhpur-Plot No. 4 Goverdhan Tower, Maan Ji ka Hatha, Paota, Jodhpur
35. Registrar, Central Administrative Tribunal, Jodhpur
36. Editor, Indian Law Reports, Rajasthan Series, Rajasthan High Court, Jodhpur.
37. Editor, Rajasthan Patrika/Dainik Bhashkar/Dainik Navjyoti, Jodhpur.


11/06/26
REGISTRAR (ADMN.)